## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.254/KB/2017 I.A.No. 521/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name	of the Company	Sanjay Kariwala & Ors\	/s-Kariwala Designers Pvt.Ltd	I. & Ors.
Under Section		241/242		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 2. 3.	RATNAMU SUAPNA SIDHART	SHOUBEY, AR	L, L, 3, 485	3/11/200

1. MR. NIRMALYA DASHUPTA, Adv.

2. MR. SHOUNAK MITRA, Adv.

3. MS. PRITHA BASU/AU.

4. MS. ARYAA CHATTERJEE/Adv

forthe R politionen 30/11/18.

P.T.O.

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 5 are present.

The case is already listed on 15/12/2017. Therefore, no need to pass any order on IA.

Reply may be filed within 10 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on **19/12/2017** instead of 15/12/2017 along with I.A.

ATTUMENT AND MARKET

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(Jinan K.R.) Member (J) 81

(V.P.Singh) Member (J)